

1	2	3	4	5	6
4.	Delhi	4.92	19.41	9.84	38.82
5.	Gujarat	3.14	8.99	6.28	17.98
6.	Haryana	0.62	1.86	1.24	3.72
7.	Himachal Pradesh	0.03	0.31	0.06	0.62
8.	Jammu and Kashmir	0.06	0.25	0.12	0.50
9.	Karnataka	5.96	9.24	11.92	18.48
10.	Kerala	1.17	2.61	2.34	5.22
11.	Kolkata	2.25	4.55	4.50	9.10
12.	Madhya Pradesh	0.50	2.16	1.00	4.32
13.	Maharashtra	5.45	10.51	10.90	21.02
14.	Mumbai	5.87	19.00	11.74	38.00
15.	North East	0.06	0.35	0.12	0.70
16.	Odisha	0.14	0.81	0.28	1.62
17.	Punjab	4.37	2.69	8.74	5.38
18.	Rajasthan	0.93	1.88	1.86	3.76
19.	Tamil Nadu	6.71	12.24	13.42	24.48
20.	Uttar Pradesh East	1.30	3.05	2.60	6.10
21.	Uttar Pradesh West	0.88	4.30	1.76	8.60
22.	West Bengal	0.03	1.03	0.06	2.06

Expected growth of medium sized IT firms

1304. SHRI D.P. TRIPATHI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that medium sized IT firms expect slower growth in 2013;
- (b) if so, the details thereof; and
- (c) the steps Government is taking to help such IT firms?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) to (c) The Growth of all the Information Technology — Information Technology Enabled Services (IT-ITES) firms including mid-sized IT firms would depend on the global economic scenario and IT spending in the major markets of North America and Europe in 2013. However, as per National Association of Software and Services Companies (NASSCOM), the exports of IT-ITES is estimated at US \$ 75.8 Billion in FY 2012-13 as compared to US \$ 68.7 Billion in FY 2011-12. Government extends several incentives for Information Technology Sector. Under the Software Technology Parks (STP) scheme, which is administered by the Software Technology Parks of India (STPI), an autonomous society under Department of Electronics and Information Technology (DeitY), Ministry of Communications and IT, the IT-ITES units are eligible for various benefits such as Customs Duty exemption on imported goods, reimbursement of Central Sales Tax (CST) and Excise Duty exemptions on procurement of indigenously manufactured goods. Further, the Department of Commerce (DoC), Ministry of Commerce and Industry through Marketing Development Assistance (MDA) and Market Access Initiatives (MAI) Scheme assists exporters especially Small and Medium Enterprises (SMEs) for export promotion activities abroad. DoC has notified 235 IT-ITES specific Special Economic Zones (SEZs). Currently, the SEZs units are eligible for tax benefits as per Section 10AA of the Income Tax Act for a period of 15 years in a phased manner.

Measures to salvage BSNL and MTNL

1305. DR. JANARDHAN WAGHMARE: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government is aware that the State owned BSNL and MTNL are in deep red and seeking bailout from Government;
- (b) if so, the facts and details thereof;
- (c) whether Department of Telecommunications proposes to take proactive and pre-emptive measures to salvage and save these two State-owned companies;
- (d) if so, the details thereof;
- (e) whether the work force of both the companies would be drastically reduced and various facilities be withdrawn; and
- (f) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SHRIMATI) KRUPARANI KILLI): (a) and